

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ramalingam Construction Company Private Limited
2.	Date of incorporation of corporate debtor	21.11.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202TZ2008PTC014881
5.	Address of the registered office and principal office (if any) of corporate debtor	NR Tower, No.175/2, South State Bank Nagar Chettipalayam, Erode, Tamil Nadu - 638002
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 30.10.2025 Date of Service of Order: 03.11.2025
7.	Estimated date of closure of insolvency resolution process	02.05.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Radhakrishnan Gopal, FCA, ACS, ACMA, IP, RV - SFA Registration No: IBBI/IPA-001/IP-P-02650/2022-2023/14070
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CA. Radhakrishnan Gopal, Chartered Accountant V-90/3 Shree Chella Apartments, 5 th Avenue, Anna Nagar, Chennai, Tamil Nadu, 600040 Email: ramalingamconstructionco.cirp@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CA. Radhakrishnan Gopal, Chartered Accountant V-90/3 Shree Chella Apartments, 5 th Avenue, Anna Nagar, Chennai, Tamil Nadu, 600040 Email: ramalingamconstructionco.cirp@gmail.com
11.	Last date for submission of claims	17.11.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: Radhakrishnan Gopal, Insolvency Professional, V 90/3 Shree Chella Apartments, 5th Avenue, Anna Nagar, Chennai, Tamil Nadu - 600040

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of on **RAMALINGAM CONSTRUCTION COMPANY PRIVATE LIMITED** on 30.10.2025 which was intimated and served on me through email on 03.11.2025.

The creditors of **RAMALINGAM CONSTRUCTION COMPANY PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **17.11.2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative from among the three insolvency professionals listed against entry No.13 to act as Authorised Representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Radhakrishnan Gopal
Interim Resolution Professional
IBBI/1PA-001/1P-P-02650/2022-2023/14070

Date: 05.11.2025

Place: Chennai



MP Ganapathi Rajkumar flags off infrastructure works in Coimbatore

Coimbatore, Nov. 6 : A series of development projects worth Rs.1.92 crore were inaugurated today across the North and East Zones of the Coimbatore City Municipal Corporation by Member of Parliament Ganapathi Rajkumar, in the presence of Municipal Commissioner Sivaguru Prabhakaran.

Following the guidance of the Chief Minister of Tamil Nadu, several civic improvement projects are being implemented across all five zones of the Corporation to enhance basic amenities and benefit the public.

Of the total Rs.1.92 crore, about Rs. 1.57 crore worth of projects

are being carried out in the North Zone, including:

Construction of an auditorium at Ganapathi Government School at a cost of Rs.30 lakh.

Reconstruction of stormwater drains in Sowdambika Nagar for Rs. 39.40 lakh, Rebuilding Integrated Child Development Scheme (ICDS) buildings in Saravanampatti and Karattumedu for Rs. 15 lakh, and Laying of a drinking water pipeline from VKV Kumaraguru Nagar to Green Field Emerald at Rs. 12.50 lakh.

In the East Zone, projects worth Rs.34.83 lakh have been initiated, including the construction of a

fair price shop at Gold Wins and Poompuhar Nagar for Rs. 23.23 lakh, and a ward office building at Madhusudhan Nagar.

The foundation stone for all these works, totaling Rs.1.92 crore, was laid by MP Ganapathi Rajkumar.

The event was attended by Chief Engineer Vijayakumar, North Zone Chairman Kathirvel, East Zone Chairperson L. Ijanjelvi Karthik, Assistant Commissioners Mahesh Kanagaraj and Ramkumar, Executive Engineer Karuppasamy, Corporation Council Members Saranya, Palanisamy (E), Siruvai Siva, and Kathirvelusamy, along with other Corporation officials.

Valparai to get modern vehicle parking zone at Rs.1.84 Cr

Valparai, November 6:

In a significant move to ease traffic congestion in the popular hill station of Valparai, Coimbatore district, work on a new vehicle parking facility costing Rs.1.84 crore has officially begun. The project was inaugurated today by Thippampatti Aruchami, Chairman of the Tamil Nadu Sanitary Workers Welfare Board.

Valparai, a scenic destination attracting hundreds of tourists from across India, has long faced challenges due to inadequate parking spaces. Visitors were often forced to park their vehicles along narrow roads, leading to severe traffic congestion in the town.

Local residents and political representatives had been urging the government to address this issue for many years.

Acting on the special directive of the Tamil Nadu Chief Minister, funds amounting to Rs.1.84 crore were sanctioned to develop a dedicated parking zone in the city. Following



the tender process by the Valparai Municipality, the foundation stone for the project was laid last week in the presence of the Pollachi Member of Parliament.

Thippampatti Aruchami officially inaugurated the construction work at the site located near the Subramaniya Swamy Temple, in the central part of Valparai on the

grounds that had served for over 60 years as a public meeting venue used by various political parties.

The event was attended by Valparai Municipal Engineer Arumugam, DMK City Secretary Sudhakar (alias Kutty), 15th Ward Councillor Ravichandran, Advocate Chelamuthu, Tensing, Saravanapandi, and several others.



Inaugural ceremony of first year courses held at Kongu Naturopathy Medical College

Erode, Nov. 6:

The Kongu Naturopathy and Yoga Medical College, functioning under The Kongu Vellalar Institute of Technology Trust at Perundurai, Erode District, inaugurated its first-year classes for the 2025-2026 academic year at the Kalingarayan Hall on the college campus.

The event commenced with a welcome address by Dr. Karthikeyan, Dean of the Kongu Naturopathy and Yoga Medical College and Hospital. Mr. Kumarasamy, Vice-Chairman of the Kongu Vellalar Institute of Technology Trust, presided over the ceremony.

Dr. Prathap Singh, Principal of the college, introduced the program and extended his greetings to the

new students.

Dr. Preethi Pushkarni, Assistant Medical Officer, Government K.A.P. Viswanatham Medical College and Hospital, Tiruchirappalli, graced the event as the Chief Guest. In her keynote address, she said,

"The journey you are beginning today holds immense significance for humanity. Believe in the power of nature and work in harmony with it to create healing and wellness."

As a mark of encouragement, gold coins were presented by Palanisamy, Chairman of The Kongu Vellalar Institute of Technology Trust, to meritorious students who joined the course through government and management quota seats.

Trust Secretary Mr. Sathyamoorthy, Treasurer E.R.K. Karthikeyan, and Principals of various Kongu educational institutions — E.R.K. Krishnan (Engineering College), P. Satchidanandan (Arts and Science College), and R. Sengottuvelan (Kongu National Matriculation Higher Secondary School) — along with Trust Members Ilango, Devaraja, and Venkatasalam, felicitated the new batch with their best wishes.

Over 450 participants, including students and parents, attended the ceremony. The event concluded with a vote of thanks by Dr. Rajarathinam, Vice-Principal of the college.



All party leaders urge establishment of DSP office in Kumarapalayam

Kumarapalayam, Nov. 6: Leaders from various political parties have jointly urged the government to set up a Deputy Superintendent of Police (DSP) office in Kumarapalayam town to strengthen border security in Namakkal district.

During the tenure of former Chief Minister J. Jayalalitha, the Kumarapalayam Taluk was established following efforts by former minister Thangamani. At that time, former municipal chairman Sekar, along with representatives from all parties, had campaigned for the taluk office to be located within the town. Acting on their request, the taluk office began functioning in the Anna Marriage Hall owned by the municipality on February 27, 2016, before moving to a new dedicated building on February 27, 2024.

Similarly, after repeated demands

from the public, a Judicial Magistrate Court was inaugurated in Kumarapalayam on July 18, 2020, ending the need for residents to travel to Tiruchengode for court proceedings.

Following these developments, residents recently petitioned for a DSP office in the town, and approval for establishing one has reportedly been granted. However, there are reports that the office might be set up in Pallipalayam, which has led to strong objections from Kumarapalayam residents.

In response, leaders from all political parties submitted a petition to Municipal Chairman Vijaykannan, urging that the DSP office be located within Kumarapalayam itself. The chairman assured them that appropriate steps would be taken to address the demand.

Speaking on behalf of the delega-

tion, the leaders stated that since Kumarapalayam lies on the Namakkal district border, having a DSP office within the town would be vital for effective law enforcement and security management. They also emphasized that with the taluk office and judicial court already operating locally, it was logical and necessary for the DSP office to be established in the same area.

The delegation included former AIADMK councillor Sekar, MNM zonal secretary Kamaraj, District Women's Wing secretary Chitra, Congress town secretary Janakiraman, CPI town secretary Ganeshkumar, CPM representative Arumugam, PMK administrator Soundirarajan, Thirumavalavan Party town secretary Saravanan, Periyar Dravidar Kazhagam leader Swaminathan, and VCK town secretary Prabhu, among others.

Temporary job openings for women at Karur Sakhi One-Stop Centre

Karur, Nov. 6:

The Department of Social Welfare and Women's Rights, Karur District, has announced temporary job openings for women at the Sakhi One-Stop Centre (OSC) on a stipend basis. Eligible candidates are invited to apply to work on a 24x7 rotational shift system.

According to the notification, applicants must type and submit their biodata to the District Social Welfare Officer, District Social Welfare Office, Collectorate Campus, Karur, on or before November 21 at 5:45 p.m.

The application format can be downloaded from the Karur District official website — <https://karur.nic.in>.

Eligibility criteria include:

The applicant must be a resident of Karur district.

Only women candidates are eligible to apply.

Must have passed at least 8th standard.

Should possess a minimum of three years of work experience.

Must be below 40 years of age.

Should be willing to work in rotational shifts (24x7).

The selected candidates will receive a monthly honorarium of Rs.10,000, stated Collector Thangavel in the announcement.

NAME CHANGE
I, RAMASAMY MUTHUVEL S/O.RAMASAMY, BORN ON 20.05.1976, residing at 2/94-1, ASARI KADU, WEST THOTTIPALAYAM, S A M A Y A S A N G I L I A G R A H A R A M , KUMARAPALAYAM-638008, NAMAKKALDISTRICT.SHALL HENCEFORTH BE KNOWN AS **THOTTIPALAYAM RAMASAMY MUTHUVEL RAMASAMY MUTHUVEL**

NAME CHANGE
I, FAWJAMA ABDUL AJEEZ, W/O-JAHEER HUSSAIN, Date of Birth: 09-07-1979, Place Of Birth: POLLACHI, COIMBATORE - D.T.) Residing at 99/D1, SHERIFF COLONY, SIRUMUGAI ROAD, METTUPALAYAM, COIMBATORE -641301. shall henceforth be known as **FAWJIYA BEGAM JAHEER HUSSAIN FAWJAMA ABDUL AJEEZ**

NAME CHANGE
I, PALANICHAMY, S/O KONDASAMY, Date of Birth: 03.02.1953, Place Of Birth: PALLADAM (TIRUPPUR District) Residing at O/NO.4, N/NO.6, SELAMBA MUDALIAR STREET, VADUGAPALAYAM, PALLADAM (TK), TIRUPPUR,PIN:641664, TAMIL NADU, shall henceforth be known as **GIVEN Name: KANAGARAJ, Surname: PALANISAMY PALANICHAMY(Old Name)**

NAME CHANGE
I, KANAGARAJ (Given Name) PALANICHAMY. (Sur Name) Date of Birth: 14.06.1983, Place Of Birth: PALLADAM (TIRUPPUR District) Residing at O/NO.4, N/NO.6, SELAMBA MUDALIAR STREET, VADUGAPALAYAM, PALLADAM (TK), TIRUPPUR,PIN:641664, TAMIL NADU, shall henceforth be known as **GIVEN Name: KANAGARAJ, Surname: PALANISAMY KANAGARAJ (old Given Name) PALANICHAMY (old Sur Name)**

NAME CHANGE
I, Dhanushkumar.S (Hindu), S/O.Senthilkumar.T, Born on: 13.03.2001, (District Of Birth: Tiruppur) Residing at 167/170 Sky Cotex, Staff Quatres, Kumarapalayam Road, Kottamangalam (Po), Tirupur-642201. has converted to Islam with the name of **DANISH MALIQ.S Dhanushkumar.S**

NAME CHANGE
I, FAZEELA BEGUM JAHEER HUSSAIN, W/O-ZAKIR HUSSAIN, Date of Birth: 15-07-1966, Place Of Birth: RAJAPALAYAM, V I R U D H U N A G A R - D T) Residing at 6082, HOUSING UNIT, KANGEYAM ROAD, MUTHALIPALAYAM POST, TIRUPPUR-641606. shall henceforth be known as **FAZEELA BEGUM ZAKIR HUSSAIN FAZEELA BEGUM JAHEER HUSSAIN**

NAME CHANGE
I, BENAZIR (GIVEN NAME) SADRUDEEN (SUR NAME), W/O.SADRUDEEN, DATE OF BIRTH :10.02.1983, (PLACE OF BIRTH: KARUR) RESIDING AT : 152, BHARATHI NAGAR, 2ND STREET, MOOLAPALAYAM, ERODE-638002. SHALL HENCE FORTH BE KNOWN AS (GIVEN NAME) **BENAZIR, (SURNAME) SADRUDEEN BENAZIR (GIVEN NAME) SADRUDEEN (SUR NAME)**

NAME CHANGE
I, SADRUDEEN (GIVEN NAME) AKBER BASHA(SUR NAME), S/O.AKBAR BHASA, DATE OF BIRTH :15.07.1972, (PLACE OF BIRTH:ERODE) RESIDING AT : 152, BHARATHI NAGAR, 2ND STREET, MOOLAPALAYAM, ERODE-638002. SHALL HENCE FORTH BE KNOWN AS (GIVEN NAME) **SADRUDEEN, (SURNAME) AKBAR BASHA SADRUDEEN (GIVEN NAME) AKBER BASHA(SUR NAME)**

NAME CHANGE
I, BASHEER AHAMED SALAHUDDEN, S/o. BASHEER AHAMED, BORN ON: 12.06.1965, Residing at 3/1343, V.Jettihalli Road, 2nd Cross Street, Dharmapuri, Dharmapuri Dt-636701, shall henceforth be known as **BASHEER AHAMED SALAUDDIN BASHEER AHAMED SALAHUDDEN**

NAME CHANGE
I, SUJAL BOKDIA, S/O HEMANTH KUMAR BOKDIA, DATE OF BIRTH :14/10/2005, (PLACE OF BIRTH: CHENNAI, TAMILNADU) RESIDING AT : 89-A, LOKAMANYA STREET EAST, R S PURAM, COIMBATORE-641002. SHALL HENCE FORTH BE KNOWN AS (GIVEN NAME) **SUJAL (SURNAME) JAIN SUJAL BOKDIA**

NAME CHANGE
I, GUNASEELAN PONUSAMY, S/o. Ponnusamy, BORN ON: 29.05.1983 Residing at 5/138, Padayappa Gardern, Millapudur, Salem-636016, shall henceforth be known as **GUNASEELAN PONNUSAMY GUNASEELAN PONUSAMY**

NAME CHANGE
I, Christi Divya Vannarasi Charles, W/o.Pradeep Jeevarantam, Born on :23.10.1987, (District of Birth: Thoothukkudi) RESIDING AT :No.13, Bharathi Nagar Extension, Kovaipudur, Coimbatore-641042. shall henceforth be known as **VANI PRADEEP Christi Divya Vannarasi Charles**

FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF RAMALINGAM CONSTRUCTION COMPANY PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Ramalingam Construction Company Private Limited
2. Date of incorporation of corporate debtor	21.11.2008
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Coimbatore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202TZ008PTC014881
5. Address of the registered office and principal office (if any) of corporate debtor	NR Tower, No.175/2, South State Bank Nagar, Chettipalayam, Erode, Tamil Nadu - 638002
6. Insolvency commencement date in respect of corporate debtor	Date of Order: 30.10.2025 Date of Service of Order: 03.11.2025
7. Estimated date of closure of insolvency resolution process	02.05.2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Radhakrishnan Gopal, FCA, ACS, ACMA, IP RV - SFA Registration No: IBB/IPA-001/IP-P02650/2022-2023/14070
9. Address and e-mail of the interim resolution professional, as registered with the Board	CA. Radhakrishnan Gopal, Chartered Accountant V-90/3 Shree Chella Apartments, 5th Avenue, Anna Nagar, Chennai, Tamil Nadu, 600040 Email:ramalingamconstructionco.cirp@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	CA. Radhakrishnan Gopal, Chartered Accountant V-90/3 Shree Chella Apartments, 5th Avenue, Anna Nagar, Chennai, Tamil Nadu, 600040 Email:ramalingamconstructionco.cirp@gmail.com
11. Last date for submission of claims	17.11.2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://bbi.gov.in/en/home/downloads Physical Address: Radhakrishnan Gopal, Insolvency Professional, V-90/3 Shree Chella Apartments, 5th Avenue, Anna Nagar, Chennai, Tamil Nadu - 600040
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process on RAMALINGAM CONSTRUCTION COMPANY PRIVATE LIMITED on 30.10.2025 which was intimated and served on me through email on 03.11.2025. The creditors RAMALINGAM CONSTRUCTION COMPANY PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 17.11.2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative from among the three insolvency professionals listed against entry No.13 to act as Authorised Representative of the class in Form CA. Submission of false or misleading proofs of claim shall attract penalties.	
Date: 05.11.2025 Place: Chennai	Radhakrishnan Gopal Interim Resolution Professional IBBI/IPA-001/IP-P02650/2022-2023/14070

